

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HERODEX POWER SYSTEMS PRIVATE LIMITED Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 10-03-2023; Name of IP: Mr. Prakash Nath Mishra; Process Number: 1; Last 5 digit of registration number: 11219

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		129900		129900				NA
2	Liquidation costs incurred till date		324151		324151				NA
3	Secured financial creditors	1	977550581	1	811752945			165797636	Annexure 3
4	Unsecured financial creditors	3	8331905	0	0		8331905		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	26	12682212	26	12675312		6900		Annexure 6
7	Operational creditors (Government Dues)	5	44009605	5	44009605				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	246189349	15	113586790		132602559		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		50	1289217703	47	982478703		140941364	165797636	